

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT - IV

48.

CP(CAA)-1037(MB)/2020
c/w CA(CAA)-285(MB)/2020

CORAM:

SHRI RAJESH SHARMA
MEMBER (Technical)

SMT. SUCHITRA KANUPARTHI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 01.03.2021

NAME OF THE PARTIES: Tarapur Vastra Udyog Pvt. Ltd.

SECTION: 230-232 OF THE COMPANIES ACT, 2013.

ORDER

The Court is convened through Video Conference.

1. Owing to paucity of time, list this matter on 05.04.2021.

Sd/-
RAJESH SHARMA
Member (Technical)

Sd/-
SUCHITRA KANUPARTHI
Member (Judicial)